- ...
- (b) if so, what are the details of such associations;
- ,(c) whether there is any provision of existence, governance and control of such associations;
- (d) if so, what are the details thereof and if not, what are the reasons therefor;
- (e) whether it is also a fact that Parent-Teachers Association of Kendriya Vidyalaya, Surat, raised an amount of 5-6 lakhs to observe recently concluded Silver Jubilee Celebrations of the founding of the Vidyalaya;
- (f) if so, whether prior permission therefor was accorded by Kendriya Vidyalaya Sangathan; and
- (g) if so, what are the details thereof and if not, what action taken/proposed against concerned.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GO-BARDHAN); (a) to (g) Although Kendriya Vidyalaya Sangathan generally activities encourages the of Parent-Teachers Association and also encourages contributions through Parent-Teachers Association, preferably kind, it does not prescribe any standard constitution in regard to such associations. Therefore, details about the different Parent-Teachers Association in different schools are not maintained in the Sangathan

A sum of Rs. 2.33,103/- was collected by the Parent-Teachers Association Kendriya Vidyalaya, Surat upto 3rd July, 1989, out of which a sum of Rs. 2,09,825/- has been spent on the following items:

- (i) Fencing of School campus,
- (ii) purchase of tube lights, ceiling fans, VCR TV and water-cooler for school; and
- (iii) Construction of garage for Bus.

The question of according prior permission by Kendriya Vidvalava Sangathan for raising these funds by the Parent Teachers Association does not arise.

- Admission of students in primary Classes in the second shift of Kendriya Vidyalayas of Delhi
- 429. SHRI SANTOSH KUMAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of students were admitted recently for primary classes in Kendriya Vidyalayas of Delhi, where second shift was started in October, 1990; and
- (b) if so, what are the details of students of different priority categories so admitted Class, Vidyalaya and monthwise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GO-BARDHAN): (a) and (b) A Statement is annexed [See Appendix CLVI, Annexure No. 19]

Special allowances and benefits extended for the employees posted in North-Eastern region by the Kendriya Vidyalaya Sangathan

- 430. SHRI SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Kendriya Vidyalaya Sangathan has extended special allowances and benefits to its employees posted in North-Eastern Region of the country; if so, the details thereof;
- (b) what are the details of changes male by the Sangathan in the original provision relating to tenure of transfer;
- (c) what are the details of the representations made by All India Kendriya Vidyalaya Teachers' Association in this regard; and
- (d) what is the reaction of the Sangathan thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN); (a) and (b) Generally